

Annexure – 6

Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on: 29.11.2023

List of operational creditors (Employees)

(Amount in ₹)

Note : Amt admitted provisionally as books and records of CD is not available

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		Total		0	0								

Ashok Kumar Gupta
Resolution Professional of Andes Town Planners Pvt. Ltd.
IBBI/IPA-003/IP-N00010/2016-2017/10072

Place Delhi